

(a) whether it is a fact that one thousand Naga rebels are intending to go to China in small batches for training in guerilla warfare;

(b) the steps taken to stop their going to China; and

(c) whether it is a fact that Mulva, General Secretary of the Naga National Council who led a batch of hostiles to China last year is now in North Vietnamese capital of Hanoi and another leader Thinu Sellie has returned to Nagaland after having been in China for nearly eight months?

**THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF PLANNING AND MINISTER OF EXTERNAL AFFAIRS (SHRIMATI INDIRA GANDHI) :**

(a) to (c). Information regarding the Underground Nagas and their movements is classified. The Government of India have taken and are taking all necessary measures to prevent these and other unlawful activities by the Underground Nagas.

**GIFT OF EYE-AIDS FROM WEST GERMANY**

3106. **SHRI K. N. PANDEY :** Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether it is a fact that the citizens of West Germany made a gift of eye-aids to India two years ago;

(b) if so, whether this aid is still lying uncared for in West Germany; and

(c) whether our Embassy in West Germany has lost the letter of donation after having accepted the gift?

**THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF PLANNING AND MINISTER OF EXTERNAL AFFAIRS (SHRIMATI INDIRA GANDHI) :**

(a) No, Sir. The donation was made on March 15, 1967.

(b) No, Sir. Our Embassy arranged despatch of the consignment free of charge on the Indian Naval Ship "DEEPAK" and it arrived in India on the 29th January, 1968.

(c) No, Sir. Our enquiries indicate that the letter of donation is no record in our Embassy in Bonn.

12 HRS.

**MESSAGE FROM RAJYA SABHA**

**SECRETARY :** Sir, I have to report the following message received from the Secretary of Rajya Sabha :—

"In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Armed Forces (Special Powers) Continuance Bill, 1968, which has been passed by the Rajya Sabha at its sitting held on the 4th March, 1968."

**ARMED FORCES (SPECIAL POWERS) CONTINUANCE BILL**

AS PASSED BY RAJYA SABHA

**SECRETARY :** Sir, I lay on the Table of the House the Armed Forces (Special Powers) Continuance Bill, 1958, as passed by Rajya Sabha.

**BUSINESS ADVISORY COMMITTEE  
FIFTEENTH REPORT**

**THE MINISTER OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS (DR. RAM SUBHAG SINGH) :** I present the Fifteenth Report of the Business Advisory Committee.

**COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS**

TWENTY-SECOND REPORT

**SHRI KHADILKAR (Khed) :** I present the Twentysecond Report of the Committee on Private Members' Bills and Resolutions.

**ESTIMATES COMMITTEE  
THIRTY-SIXTH REPORT**

**SHRI P. VENKATASUBBAIAH (Nandyal) :** I present the Thirty-sixth